

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SUO MOTO WRIT PETITION(CIVIL) No(s). 7/2025

IN RE LACK OF FUNCTIONAL CCTVS IN POLICE STATIONS Petitioner(s)

VERSUS

Respondent(s)

IA No. 229821/2025 - INTERVENTION APPLICATION

WITH

SLP(Crl) No. 3543/2020 (II-B)

Mr. Siddhartha Dave, Sr. Advocate (Amicus Curiae)

IA No. 33081/2024 - APPLICATION FOR PERMISSION

IA No. 79898/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 26113/2021 - CONDONATION OF DELAY IN FILING

IA No. 90624/2020 - CONDONATION OF DELAY IN FILING COUNTER

AFFIDAVIT

IA No. 8919/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 12227/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 91778/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 12159/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 32158/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 11296/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 26672/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 63144/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 25280/2021 - EXEMPTION FROM FILING O.T.

IA No. 20846/2021 - EXEMPTION FROM FILING O.T.

IA No. 66161/2023 - EXEMPTION FROM FILING O.T.

IA No. 117574/2020 - EXEMPTION FROM FILING O.T.

IA No. 135606/2021 - EXEMPTION FROM FILING O.T.

IA No. 11232/2021 - EXEMPTION FROM FILING O.T.

IA No. 11064/2021 - EXEMPTION FROM FILING O.T.

IA No. 63139/2020 - EXEMPTION FROM FILING O.T.

IA No. 10314/2021 - EXEMPTION FROM FILING O.T.

IA No. 26111/2021 - EXEMPTION FROM FILING O.T.

IA No. 138529/2023 - INTERLOCUTARY APPLICATION

IA No. 118616/2020 - INTERVENTION APPLICATION

IA No. 28732/2021 - INTERVENTION APPLICATION

IA No. 146824/2023 - INTERVENTION APPLICATION

IA No. 63148/2020 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

W.P.(Crl.) No. 10/2021 (X)

IA No. 1829/2021 - EX-PARTE AD-INTERIM RELIEF

IA No. 1833/2021 - EXEMPTION FROM FILING AFFIDAVIT

W.P.(Crl.) No. 79/2021 (X)

IA No. 17363/2021 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL

VAKALATNAMA/OTHER DOCUMENT

IA No. 17356/2021 - GRANT OF INTERIM RELIEF

CONMT.PET.(C) No. 731/2022 in SLP(CrI) No. 3543/2020 (II-B)

CONMT.PET.(C) No. 839/2023 in SLP(CrI) No. 3543/2020 (II-B)

SLP(CrI) No. 6773/2023 (II-A)

IA No. 107100/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 107102/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 30807/2024 (II-B)

FOR EXEMPTION FROM FILING O.T. ON IA 149596/2024

FOR APPLICATION FOR PERMISSION ON IA 149601/2024

FOR APPLICATION FOR PERMISSION ON IA 149602/2024

IA No. 149602/2024 - APPLICATION FOR PERMISSION

IA No. 149601/2024 - APPLICATION FOR PERMISSION

IA No. 149596/2024 - EXEMPTION FROM FILING O.T.

Diary No(s). 33069/2024 (II-B)

Diary No(s). 58490/2024 (II-B)

FOR EXEMPTION FROM FILING O.T. ON IA 291193/2024

IA No. 291193/2024 - EXEMPTION FROM FILING O.T.

Date : 16-12-2025 These matters were called on for hearing today.

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HON'BLE MR. JUSTICE SANDEEP MEHTA

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UPON hearing the counsel the Court made the following
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Not taken up.

List on 7th January, 2026.

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(RANJANA SHAILEY)
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